

diately stopped, has been received by the Government of Maharashtra.

- (b) No, Sir.
(c) Does not arise.

Voting Rights for Kashmiris

*1490. SHRI INDER J. MALHOTRA:
SHRI BAL RAJ MADHOK :

Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether it is a fact that there are thousands of people in Jammu and Kathua Districts of Jammu and Kashmir State who have no voting rights to participate in the elections to the State Assembly, but have for Lok Sabha ;
(b) if so, the reasons therefor ; and
(c) the action Government propose to take in the matter ?

THE MINISTER OF HOME AFFAIRS
(SHRI Y. B. CHAVAN) : (a) Yes, Sir.

(b) and (c). For Parliamentary constituencies, the qualifications of voters are the same in Jammu and Kashmir as in the rest of the country. For elections to the Jammu and Kashmir Assembly, under the State Law, voting rights are restricted to permanent residents ; there is no proposal to change this.

Complaint About 'Big Money' Causing Defections

*1491. SHRI SAMAR GUHA : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether Government are aware of the frequent complaints made by political parties about the use of 'big money' for causing defections in different State Assemblies ;
(b) whether a Madhya Pradesh M.L.A. made a disclosure in the Assembly throwing a bundle of currency notes on its floor to the effect that he was induced to defect in favour of the Congress by the offer of that money ; and
(c) if so, whether Government propose to ask the Committee of Members of Parliament to deal with the problems of defection to enquire into these allegations ?

THE MINISTER OF HOME AFFAIRS
(SHRI Y. B. CHAVAN) : (a) Government are aware of the complaints regarding the methods adopted for securing defections in different State Assemblies.

- (b) Facts are being ascertained.
(c) No, Sir.

School Text Book

*1492. SHRI SITARAM KESRI : Will the Minister of EDUCATION be pleased to state :

- (a) the number of States that have nationalised School Text Books ;
(b) whether complaints have been received of factual errors in the text books and of using the text books for political ends by the State Governments ; and
(c) if so, the steps proposed to have uniform text books all over the country ?

THE MINISTER OF EDUCATION
(DR. TRIGUNA SEN) : (a) All State Governments except Gujarat have nationalised text books production at various stages of school education and in varying degrees.

(b) Complaints were received that some of the textbooks, prescribed for schools in certain States, contained objectionable passages. A Committee to examine this issue has been set up and its report is awaited.

(c) The national Council of Educational Research and Training has a programme of preparing model textbooks in different subjects, and making them available to the State Governments for adoption and adaptation. Some of the State Governments have already prescribed the textbooks prepared by National Council of Educational Research and Training. This includes the Central Board of Secondary Education, Delhi and Delhi Administration.

Indian School of International Studies

*1493. SHRI RABI RAY : Will the Minister of EDUCATION be pleased to state :

- (a) whether his attention has been drawn to a news report in 'Patriot' of the 4th April, 1968, that his Ministry is likely